

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(FIFTY-SIXTH REPORT)

(Presented on 8-8-1988)

The Business Advisory Committee held a sitting on Monday, the 8th August, 1988.

2. The Committee recommend that 4 hours may be allotted for the consideration and passing of the Motor Vehicles Bill, 1988.

3. The Committee also recommend that discussions under Rule 193 on the following matters may be held on the days shown against each:—

(1) Statement made by the Minister of State in the Ministry of Railways on 27th July, 1988 regarding the accident to 26 Dn. Bangalore-Trivandrum Express between Sasthankotta and perinad stations of Southern Railway on 8 July, 1988.	To be taken up at 4 P.M. on Thursday, the 11th August, 1988.
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(2) Further discussion on the atrocities on Harijans and Adivasis in different parts of the country.	To be taken up immediately after the Question Hour on Friday, the 12th August, 1988 till 3-30 P.M. Debate to conclude on 12th August, 1988 and the Minister may reply on Tuesday, the 16th August, 1988.
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4. The Committee further recommend that the sittings of Lok Sabha fixed on Thursday, the 25th and Friday, the 26th August, 1988 may be cancelled. In order to make up for the lost time, the House may sit during lunch hour and if necessary sit late also from Tuesday, the 9th August, 1988 till the end of the current session.

NEW DELHI;
August 8, 1988
Sravana 17, 1910 (Saka)

BAL RAM JAKHAR
Chairman,
Business Advisory Committee.